

(4) Sixty-sixth Report on Indian Oil Corporation Limited (Pipelines Division).

Council of Agricultural Research for the next term commencing from the 13th June, 1970."

(5) Seventieth Report on India Tourism Development Corporation Limited.

The motion was adopted.

13.08 hrs.

COMMITTEE ON PETITIONS—contd.

(ii) SEVENTH REPORT

Shri Sraddhakar Supakar (Sambalpur) : I beg to present the Seventh Report of the Committee on Petitions.

13.09 hrs.

ELECTION TO COMMITTEE

INDIAN COUNCIL OF AGRICULTURAL RESEARCH

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Anna-sahib Shinde) : I beg to move the following :

"That in pursuance of Rule 3(13) of the Rules of the Indian Council of Agricultural Research, the members of this House do proceed to elect in such manner as the Speaker may direct, four members from among themselves to serve as members of the Indian Council of Agricultural Research for the next term commencing from the 13th June, 1970."

Mr. Speaker : The question is :

"That in pursuance of Rule 3(13) of the Rules of the Indian Council of Agricultural Research, the members of this House do proceed to elect in such manner as the Speaker may direct, four members from among themselves to serve as members of the Indian

13.10 hrs.

*DEMANDS FOR GRANTS
1970-71—contd.

DEPARTMENT OF SOCIAL
WELFARE—contd.

Mr. Speaker : The House will now take up further discussion on the Demands for Grants under the control of the Department of Social Welfare. The time allotted is five hours and the time taken 5 hours and 30 minutes. Shri N. P. Yadhav is already on his legs. As soon as his speech is over I propose to call the Minister. After these demands are voted, we will take up the next demands. At 7 o'clock, whatever be the position, whether the Minister replies or not, whatever is left will be guillotined.

Shri Chengalraya Naidu (Chittoor) : An important subject like agriculture has not been given time. Why can't you extend it up to 8 o'clock ?

Mr. Speaker : It is a question of choice.

Shri Shri Chand Goyal (Chandigarh) : The order of the Ministries should be changed from year to year so that the same Ministries are not guillotined every year.

Mr. Speaker : That is for the B. A. C. to decide ; not for you and me. I will go by the advice of that Committee.

श्री शिव चन्द्र झा (मधुबनी) : अध्यक्ष महोदय, डायरेक्शन 115 के मातहत मैंने जो नोटिस दी थी मिनिस्टर के खिलाफ उसके मुताल्लिक कुछ मालूम नहीं हुआ है। (व्यवधान)

श्री तु० राम (भरारिया) : अध्यक्ष महोदय, समाज कल्याण के लिए एक घंटे का समय बढ़ाया जाये। अभी बहुत से सदस्यों को बोलना है।

श्री साधू राम (फिल्लौर) : टाइम बढ़ाना चाहिए। (व्यवधान).....

*Moved with the recommendation of the President.